

Annexure-7														
Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 31.07.2026														
List of operational creditors (Government dues)														
(Amount in INR)														
Sr No.	Department	Government	Identification number	Details of claim received		Details of claims admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	The Assistant Commissioner, Division III CGST & Central Excise		-	15.05.2026	8,82,47,336.28/-	-	Unsecured	NO	-				8,82,47,336.28/-	Clarification sought vide email. However, no response from the Department.

General Notes:

1. Claim from an operational creditor has presently not been admitted due to lack of adequate information and / or supporting documentation and is still under verification. As per communication with the operational creditor, this amount may be admitted at a later date subject to additional information and / or supporting documentation being provided by the creditor.
2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.